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LOK SABHA

Friday, 17th August, 1956

The Lok Sabha met at Eleven of the Clock.

[Mr. SPEAKER in the Chair]

QUESTIONS AND ANSWERS

(See Part I)

12.4 P.M.

PAPERS LAID ON THE TABLE

DECLARATIONS OF EXEMPTION UNDER REGISTRATION OF FOREIGNERS ACT

The Minister in the Ministry of Home Affairs (Shri Datar): I beg to lay on the Table a copy of each of the following Declarations of Exemption under the proviso to section 6 of the Registration of Foreigners Act, 1939, namely:

- (1) 1|24|56-F. I., dated the 9th April, 1956 (2 Declarations)
- (2) 1|59|55-F. I., dated the 17th April, 1956 (18 Declarations)
- (3) 1|28|56-F. I., dated the 24th April, 1956 (1 Declaration)
- (4) 1|32|56-F. I., dated the 4th May, 1956 (2 Declarations)
- (5) 1|31|56-F. I., dated the 15th May, 1956 (1 Declaration)
- (6) 1|38|56-F. I., dated the 26th July, 1956 (7 Declarations) [Placed in Library See No. S-343/56.]

438 L.S.D.

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MESSAGE FROM RAJYA SABHA

Secretary: Sir, I have to report the following message received from the Secretary of Rajya Sabha:

'I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 16th August, 1956, has passed the following motion extending the time for presentation of the Report of the Joint Committee of the Houses on the Copyright Bill, 1955:

MOTION

"That the time appointed for the presentation of the Report of the Joint Committee of the Houses on the Bill to amend and consolidate the law relating to copyright be extended up to the first day of the next Session."

PETITION RE INDIAN RAILWAYS ACT AND RULES THEREUNDER

Shri B. S. Murthy (Eluru): I beg to present a petition signed by a petitioner relating to the amendment of the Indian Railways Act IX of 1890 and the Rules framed thereunder.

BUSINESS OF THE HOUSE

The Minister in the Ministry of Home Affairs (Shri Datar): With your permission, I rise to announce on behalf of the Minister of Parliamentary Affairs, the order of Government business in the Lok Sabha for the week commencing 20th August, 1956. After the conclusion of legislative business set out in today's order paper, it is